

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB) No.756/KB/2017

**Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh
2. Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08th February 2018, 10.30 A.M

Name of the Company	Asset Reconstruction Co. (I) Ltd.-Vs-Ram Sarup Vyapar Limited		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. VIKRAM NADEHRA..
(ADVOCATE)

PETITIONER



2. Aashish Ram Prasad
(Director)

Respondent

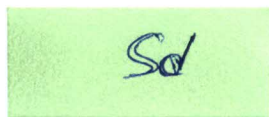


ORDER

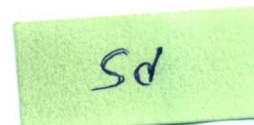
Ld. Counsel for the financial creditor and the corporate debtor is present.

Ld. Counsel for the financial creditor made a request for adjournment. Prayer is allowed.

List it on 08/03/2018.



(Jinan K.R.)
Member (J)



(V.P. Singh)
Member (J)